NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

.C.P No. 1148/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Fortune Pharma Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Dated: 05.07.2017

(PETITIONER).

ORDER C.P No. 1148/I&BP/NCLT/MB/MAH/2017

- One of the Officer Executive Director of the Petitioner present. 1.
- The Debtor is present in person. Seeking adjournment. Granted. 2.
- 3. The matter be listed for hearing on 12th July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)